

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 27632/2020,27633/2020,27636/2020, in Petition(s) for Special Leave to Appeal (C) No(s). 7498/2017

JAI KARAN SINGH Petitioner(s)

VERSUS

STATE OF UP & ORS. Respondent(s)

IA No. 27632/2020 - APPLICATION FOR SUBSTITUTION  
IA No. 27633/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.  
IA No. 27636/2020 - EXEMPTION FROM FILING O.T.

Date : 08-03-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
[IN CHAMBER]

For Petitioner(s) Ms. Asha Gopalan Nair, AOR  
Mr. Ankur Yadav, Adv.

For Respondent(s) Mr. Krishnanand Pandeya, AOR  
Mr. Harshit Gupta, Adv.

Mr. Rakesh Mishra, AOR  
Mr. Rajan Parmar, Adv.  
Mr. Alok Kumar Pandey, Adv.  
Mr. Amit Upreti, Adv.  
Ms. Madhubala, Adv.  
Mr. Atul Khaneja, Adv.

Mr. Manoj K. Mishra, AOR  
Mr. Umesh Dubey, Adv.  
Mr. D.N. Dubey, Adv.  
Mr. Alok Pandey, Adv.  
Mr. Sudhir S. Rawat, Adv.  
Dr. Bheem Pratap Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

On the prayer of the learned counsel for the petitioner,  
hearing of the matter is adjourned for a week.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)  
ASSISTANT REGISTRAR

